

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

26.03.2021

C.P.C/350/11/2020  
O.A./350/880/2019

NIRANJAN NASKAR  
-V/S-  
MR GHANSHYAM SINGH & ANR

ITEM NO:20

FOR APPLICANTS(S) Adv. : Mr. B. Chatterjee

FOR RESPONDENTS(S) Adv.: Mr. H. Ghosh

**LIBRARY**

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>Ld. counsel for the respondents submits that a speaking order has been issued in this matter.</p> <p>Since speaking order has been issued in this matter, contempt proceedings are dropped. Notices issued, if any, are discharged.</p>   <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>( BIDISHA BANERJEE) MEMBER (J)</p> <p>SS</p>